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MP-6264-2025

## IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

**BEFORE** 

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA, CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE ATUL SREEDHARAN ON THE  $6^{th}$  OF NOVEMBER, 2025

MISC. PETITION No. 6264 of 2025

M/S ANIL KUMAR GROVER
Versus

**MILITARY ENGINEERING SERVICES** 

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## Appearance:

Shri Amit Dave - Advocate for petitioner.

Shri Suyash Mohan Guru - Deputy Solicitor General for respondent/Union of India.

## **ORDER**

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel for petitioner submits that since the order impugned dated 10.09.2025 had extended the period to publish the award up to 06.11.2025, he seeks leave to withdraw the petition with liberty to file an application/initiate appropriate proceedings, for further enlargement of time to publish the award.

In view of the above, petition is dismissed as withdrawn with liberty as prayed.

(SANJEEV SACHDEVA) CHIEF JUSTICE (ATUL SREEDHARAN) JUDGE

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